

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 27.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 30/16	TP 42/17	For Compliance	433I / 433(f)	Giridhar Rajgopal Vs Skyline Construction & Housing Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Abhay J Sinha 7829736067	Petitioner	Abhay

Counsel for petitioner is present. He has filed a memo along with postal receipt and information obtained from India Post website. It is seen that notice is not served on the respondent corporate debtor. Counsel is directed to take steps for substituted service. Meanwhile, he is also directed to suggest the name of IRP.

List it on 23.10.2017.

MEMBER (J)

MEMBER (T)